

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.21/2022, CA No.45/2022 & IA No.51/2023 IN CP No.40/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASHISH AGRAWAL & ANR. V/S URBAN AXIS INFRATECH LTD. & ORS.
UNDER SECTION	241, 242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Simran Jyot Singh, Adv.
NONE

: *For the Petitioners*
: *For the Respondents*

ORDER

Ld. Counsel representing the Petitioners present through VC. However, none present for the respondents.

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 20th September, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**